THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-1/505

Dated Shillong, the 25th September, 2024

With the approval of Hon'ble the Chief Justice (Acting), it is hereby notified for the information of all concerned that the timing of the Court sittings for tomorrow the 26th September, 2024, shall be as follows:

- DIVISION BENCH II comprising Hon'ble the Chief Justice (Acting) and Hon'ble Mr. Justice
 B. Bhattacharjee will sit at 11:30 AM in Court Room No. 1;
- DIVISION BENCH III comprising Hon'ble Mr. Justice W. Diengdoh and Hon'ble Mr. Justice
 B. Bhattacharjee will sit after the rising of Division Bench II in Court Room No. 3;
- 3. SINGLE BENCH of Hon'ble the Chief Justice (Acting) will sit after the rising of Division Bench II in Court Room No. 1;
- 4. SINGLE BENCH of Hon'ble Mr. Justice W. Diengdoh will sit at 11:30 AM and then after Division Bench III is over in Court Room No. 3 and
- 5. SINGLE BENCH of Hon'ble Mr. Justice B. Bhattacharjee will sit after the rising of Division Bench III in Court Room No.4.

By Order,

REGISTRAR (JUDICIAL SERVICE)

Dated Shillong, the 25th September, 2024

Memo NO.HCM.III/166/2019-Judl./Part-1/505A Copy for information to: -

1. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, Chief Justice (Acting), High Court of Meghalaya,

- Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
- 5. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
- 6. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.
- 7. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
- 8. The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.
- 9. All Court Masters/Court officers concerned for information and necessary action.
- 10. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
 - 11. Notice Board.
 - 12. Office File.

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REGISTRAR (JUDICIAL SERVICE)